

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 17.03.2021 (WEDNESDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 130 of 2020 & I.A. No. 1879 & 2334 of 2020	Anil Ramchandra Bakshi & Ors. Vs. Roopa Bhandare & Ors. With	Goutham Shivshankar	Harisha S.R.-R1 Shanthkumar V. Mahale-R1 to R3 Anshuman Ashok-R4, R5 & R7 A. Karthik Ashok-R8 to R17
2.	Comp. App. (AT) No. 131 of 2020	Milind Madhav Dhume & Ors. Vs. AKP Ferrocast Pvt. Ltd. & Ors.	Goutham Shivshankar	Shanthkumar V. Mahale-R1 to R3 Harisha S.R.-R1 Anshuman Ashok-R4, R5 & R7

For Admission (After Notice)

3.	Comp. App. (AT) (Ins) No. 750 of 2020	PVL Koteswara Rao Vs. M/S. Grandhe Developers Pvt. Ltd.	Avinash Bhati	Ytharth Kumar & I.A. No. 1879 of 2020 & I.A. No. 2334 of 2020
4.	Comp. App. (AT) (Ins) No. 1015 of 2020	Oriental Coal Corporation Vs. Decore Exxoils Pvt. Ltd.	Bharat Gupta	Shivek Trehan
5.	Comp. App. (AT) (Ins) No. 1084 of 2020	Utsav securities Pvt. Ltd. Vs. Sunworld Luxury Suites Pvt. Ltd.	Raktim Gogoi	Anshum Jain
6.	Comp. App (AT) No. 175 of 2020	Regional Director Vs. Nanak Consultants Pvt. Ltd. & Ors.	Tania Sharma	Saurabh Kalia Rajiv Malik-R1 to R7
7.	Comp. App. (AT) No. 216 of 2020	Beeceelene Textile Mills Pvt. Ltd. & Ors. Vs. Radhakishan B. Ruchandani & Ors.	Mohit D. Ram	Dhiren R. Dave-R1

For Hearing

8.	Comp. App (AT) (Ins) No. 80 of 2020	Markand Adhikari Vs. Central Bank of India	Vidya Prabhakaran Khurana	O.P. Gaggar-R1 Udita Singh-R2
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By the order of Hon'ble Acting Chairperson
-sd/-
Registrar